

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF TRC FINANCIAL SERVICES LIMITED

Registered Office: A-45, Radial Road, Cannaught Place, New Delhi-110001

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("**Manager to the Offer**") on behalf of the Acquirers, Mr. Ajay Dilkush Sarupria and Mr. Vijay Mario Sebastian Misquitta in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on August 04, 2008 and the Corrigendum to the Public Announcement published on October 01, 2008 and Letter of Offer dated September 27, 2008.

1. Name of the Target Company : TRC Financial Services Limited
2. Name of Acquirers : Mr. Ajay Dilkush Sarupria and Mr. Vijay Mario Sebastian Misquitta
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : PURVA SHAREREGISTRY INDIA (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, OCTOBER 08, 2008
 - b) Date of Closure of the Offer : MONDAY, OCTOBER 27, 2008
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Re. 11.00		Re. 11.00	
2.	Shareholding of Acquirers before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares acquired/allotted to Acquirers by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		23,70,900	47.41	23,70,900	47.41
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		1000180	20.00	535174	10.70
5.	Size of the Open Offer (Number of shares multiplied by Offer Price per share)	Rs 11001980.00		Rs 5886914.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers (2+3+4+6)	No. of Shares	%	No. of Shares	%
		3371080	67.41	2906074	58.11
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		2349000 (46.97%)	1629820 (32.59%)	2349000 (46.97%)	2094826 (41.89%)

Note:

6. Status of the Escrow Account, whether released or not : Not yet fully released
7. Payment of Interest to the shareholders, if any : Nil
8. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers Mr. Ajay Dilkush Sarupria resident of R/o 3-B, La-Mer, Kadeshwari Temple Road, Near Mt. Mary Steps, Bandra (West), Mumbai-400 050 and Mr. Vijay Mario Sebastian Misquitta R/o 102, Fabian Co-op Hsg Soc., St Martin Road, Bandra (West), Mumbai-400050 accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of the Acquirers



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

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Contact Person: **Mr. Priyaranjan**

Date : 20.11.2008

Place : New Delhi